

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4219
TO BE ANSWERED ON 20.12.2024**

MEDICAL INFRASTRUCTURE IN ANDHRA PRADESH

4219. SHRI PUTTA MAHESH KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of Primary Health Centres (PHCs), Community Health Centres (CHCs), Medical College Hospitals and hospitals proposed, under construction and presently functional during the last five years across the country, State-wise and district-wise in Andhra Pradesh particularly Eluru district;
- (b) the total amount of fund(s) allocated and utilised under various schemes for construction and upgradation of the said centres and hospitals during the said period across the country, State/district-wise particularly in Eluru district;
- (c) the present status of each project proposed including under construction/upgradation projects pertaining to the said medical infrastructure in Andhra Pradesh especially in Eluru district; and
- (d) whether the Government has any plans to establish medical college hospitals in the State of Andhra Pradesh over the next five years especially in Eluru District and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Health Dynamics of India (HDI) (Infrastructure & Human Resources), 2022-23 is an annual publication, based on Health care administrative data reported by States/UTs. Details of health facilities functioning in rural & urban areas in the country including Andhra Pradesh and Eluru district may be seen at the following link of HDI 2022-23:
https://mohfw.gov.in/sites/default/files/Health%20Dynamics%20of%20India%20%28Infrastructure%20%26%20Human%20Resources%29%202022-23_RE%20%281%29.pdf

The National Health Mission (NHM) provides support for improvement in health infrastructure, availability of adequate human resources in health facilities, to improve availability and accessibility to quality health care especially for the under served and marginalized groups in rural areas. The Ministry of Health and Family Welfare provides technical and financial support to the States/UTs to strengthen the public healthcare system, based on the proposals received in the form of Programme Implementation Plans (PIPs) under NHM. Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources.

Number of projects approved and completed in Andhra Pradesh and Eluru district under various schemes during last five years is as follows:

Scheme	Facility	Andhra Pradesh		Eluru district	
		Approved	Completed	Approved	Completed
NHM	Primary Health Centres (PHC)	6	5	4	0
	Maternal and Child Health wings	4	3	0	0
	Health and Wellness Centres	2,727	2,727	107	107
XV -Finance Commissin (FC)	PHC	100	1	4	0
	Block Public Health Units	334	35	15	1
	Community Health Centres	9	0	0	0
Pradhan Mantri-Ayushman Bharat Health Infrastructure Mission (PM-ABHIM)	Integrated Public Health Labs	26	13	1	0
	Critical Care Blocks	24	0	1	0

Details of State/UT-wise SPIP approvals given and Expenditure incurred on Infrastructure Strengthening under NHM in the last five years including Andhra Pradesh is attached at **Annexure**. Total amount of Rs. 1271.8 crore has been approved under PM-ABHIM for the State of Andhra Pradesh for FY 2021-22 to FY 2025-26. Total amount of Rs 2600.8 crore has been approved under FC-XV health grant for the State of Andhra Pradesh for FY 2021-22 to FY 2025-26.

This Ministry administers a Centrally Sponsored Scheme (CSS) for ‘Establishment of new Medical Colleges attached with existing district/referral hospitals’ with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college with fund sharing between the Centre and State Governments in the ratio of 90:10 for North Eastern and Special Category States and 60:40 for others. Under the Scheme, 157 Medical colleges have been approved in three phases including 3 medical colleges in the State of Andhra Pradesh, in Piduguralla, Paderu and Machilipatnam districts. Out of the three Medical colleges in Andhra Pradesh, Paderu and Machilipatnam are functional.

Annexure

**State/UT-wise SPIP approvals and Expenditure on Infrastructure Strengthening under National Health Mission (NHM)
from FY 2019-20 to FY 2023-24**

(Rs. in Lakhs)

Sl. No.	States	2019-20		2020-21		2021-22		2022-23		2023-24	
		SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
1	Andaman and Nicobar Islands	340.00	47.05	135.00	59.76	159.00	2.52	2.00	3.70	5.00	0.00
2	Andhra Pradesh	43,234.00	9,016.00	14,399.00	44,164.00	2,583.25	2,682.25	633.06	315.88	875.72	52.56
3	Arunachal Pradesh	2,549.94	1,555.67	2,828.89	1,893.17	5,674.45	4,386.79	4,737.52	6,568.85	2,069.80	5,382.51
4	Assam	18,009.34	12,329.25	33,641.14	18,510.37	23,425.82	15,546.48	35,925.05	9,521.74	10,500.34	9,024.95
5	Bihar	52,755.20	49,729.68	36,745.92	23,441.59	37,842.57	13,032.84	99,387.56	36,055.09	52,900.70	45,692.16
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	12,983.45	12,360.49	14,686.45	10,227.16	15,047.86	4,106.67	7,789.77	6,970.37	7,789.77	6,682.68
8	Dadra & Nagar Haveli	1.92	0.00	5.76	3.11	2.88	0.00	2.88	0.00	2.88	0.00
	Daman & Diu	5.76	0.90								
9	Delhi	1,012.12	208.30	381.96	200.48	681.80	172.50	1,399.96	2,285.11	1,399.96	2,255.23
10	Goa	36.32	31.11	119.60	15.31	125.95	54.58	260.26	134.17	225.34	197.82
11	Gujarat	3,901.65	2,151.18	2,185.12	2,110.96	878.22	564.05	5,028.85	253.57	353.08	642.44
12	Haryana	7,603.28	480.06	17,020.75	991.97	12,804.52	755.18	8,555.93	8,937.08	335.90	303.64
13	Himachal Pradesh	5,521.00	1,759.30	8,731.00	3,067.99	3,547.39	3,149.75	0.00	0.00	600.00	0.00
14	Jammu and Kashmir	6,805.35	2,676.43	4,505.65	2,157.84	3,433.33	579.19	1,599.96	498.41	3,375.46	2,905.67
15	Jharkhand	11,349.15	3,413.16	10,591.96	4,982.45	2,494.78	2,389.54	9,373.36	3,713.19	8,850.36	6,599.20
16	Karnataka	25,128.33	17,575.18	19,381.04	22,122.67	15,324.05	15,833.87	7,613.96	5,158.75	4,789.20	6,307.16
17	Kerala	14,310.07	3,119.15	11,316.81	6,700.47	5,897.00	4,539.01	12,709.03	5,319.77	18,104.34	3,856.56
18	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19	Madhya Pradesh	30,611.22	22,132.43	53,937.59	29,953.79	25,482.92	14,190.80	19,866.87	22,572.53	42,679.70	25,574.97

20	Maharashtra	79,683.45	38,415.53	49,479.00	39,940.64	55,881.84	21,942.42	61,535.48	24,932.60	60,134.13	33,948.75
21	Manipur	1,779.33	633.92	2,633.15	273.96	2,999.42	683.74	1,796.82	44.62	16.41	14.77
22	Meghalaya	954.68	517.93	1,444.80	722.91	1,656.32	262.55	1,096.27	864.35	69.49	886.06
23	Mizoram	449.17	207.73	570.03	235.33	35.40	44.42	36.75	14.37	33.79	25.42
24	Nagaland	1,100.19	611.24	3,943.01	616.37	1,074.84	1,370.75	3,073.78	1,138.36	2,132.23	1,375.81
25	Odisha	43,027.62	42,120.12	21,229.04	37,077.63	32,846.14	35,621.88	62,574.68	84,110.12	48,034.45	58,810.00
26	Puducherry	58.00	67.69	14.88	124.65	26.16	1.17	6.36	8.54	6.48	2.78
27	Punjab	7,121.00	3,598.90	9,096.00	6,820.97	5,201.90	3,759.31	990.10	40.87	190.60	190.60
28	Rajasthan	53,999.20	27,741.29	96,888.58	31,983.06	85,616.83	14,112.39	57,577.61	28,782.14	57,736.11	46,950.24
29	Sikkim	693.17	409.03	388.52	394.38	391.84	237.11	52.51	6.44	64.37	32.18
30	Tamil Nadu	27,386.93	36,814.46	36,251.27	31,670.27	26,196.13	27,738.27	56,033.70	41,677.06	79,790.36	45,563.89
31	Telangana	31,612.33	1,758.59	15,012.86	10,626.89	7,640.83	12,909.19	11,534.19	15,478.29	41,042.91	6,920.11
32	Tripura	5,051.69	1,643.88	4,549.00	3,451.67	4,998.54	4,206.31	5,149.70	4,185.24	4,518.05	3,010.20
33	Uttar Pradesh	45,650.91	34,651.36	1,47,304.31	26,830.36	1,24,665.62	12,736.34	42,730.00	18,346.25	1,71,102.14	5,026.42
34	Uttarakhand	7,082.25	7,278.15	10,574.88	7,963.54	13,588.14	15,159.27	10,604.54	5,195.83	1,238.88	3,454.42
35	West Bengal	16,703.00	4,783.51	18,282.20	11,930.55	7,984.58	2,217.18	11,212.94	1,899.55	3,005.22	3,506.23
36	Ladakh	0.00	0.00	3,240.67	518.06	3,125.00	470.95	2,691.15	1,215.87	2,334.65	1,349.92

Note:

1. Expenditure includes expenditure against Central Release, State share & unspent balances at the beginning of the year.
2. SPIP Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.
3. After the Reorganisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.